

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 525 of 2019
(Nandani Kumari @ Puja Kumari Vs. The State of Jharkhand & Ors.)

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioner : Mr. VP Tiwary, Advocate

For the Respondents : Mr. Gaurav Abhishek, AC to AG

05/ 03.09.2021 As prayed by learned counsel for the petitioner, list this case before the
Regular Bench on 07.10.2021.

(Dr. S.N. Pathak, J.)

Punit/-